



2026:AHC:29619-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1596 of 2026

Mohammad Nadir

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sunil Kumar
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Sri Shreyash Pathak, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this petition and seeks to withdraw it.
2. Learned AGA has no objection.
3. In view of the above statement, this writ petition is dismissed as not pressed.

February 10, 2026
KU

(Achal Sachdev,J.) (Rajiv Gupta,J.)